




File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली/New Delhi- 110003  
दिनांक / Dated: 20<sup>th</sup> July 2020

**ORDER**

1. Shri Pradeep R. Sethi, Member (Technical), NCLT, Chandigarh Bench is demitting the office on 21.7.2020.
2. The NCLT Chandigarh is hereby constituted to take up the urgent matters through Video Conference (VC) as under:  
**Special Bench at NCLT Chandigarh**
  1. Shri Ajay Kumar Vatsavayi, Member (Judicial)
  2. Shri Raghu Nayyar, Member (Technical)
3. The NCLT Chandigarh bench shall continue to attend the urgent matters of NCLT Jaipur as well through VC. Shri Raghu Nayyar, Member (Technical) shall remain stationed at Jaipur.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. This shall come into force with effect from 22.7.2020 till further order.
6. This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, Chandigarh & Jaipur.
3. Officers of National Company Law Tribunal, Chandigarh and Jaipur.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai.